

## **HIGH COURT OF JUDICATURE AT ALLAHABAD**

## **NOTICE**

On account of the recent spike in the number of COVID-19 positive cases at Prayagraj & Lucknow, from January 03, 2022 onwards, Hon'ble Courts at the High Court of Judicature at Allahabad & its Bench at Lucknow, shall function in virtual mode only, till further orders.

All concerned are requested to make themselves aware of the detailed advisories / guidelines, made available on the official website of the Hon'ble Court, separately.

Ashish Garg
Registrar General
02.01.2022